A LATER TO

Declaration of Assets and Liabilities

I, PULKIT		son/ daughter/wife of	VEED SINCH
aged	27	years, belonging to BIHAR VIDHA	N SABHA, SECRETARIAT
service a	nd presently work	ing as RI	EPORTER
give here	in below the deta	ils of the assets (immovable, movable,	bank balance, etc.) of myself, my
spouse ar	nd dependants*:	31-01-2022	
D D	-4-115 11		

B. <u>Details of movable assets</u>

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) (Jyoti Kumari)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	10,000/-	10,000/-		-	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI- 17,000/- Saving Account	1.5 lakh F.D. in Indian Overseas Bank	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debenture and Shares in companies		-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	LIC No- (829535347) 22,912/- Yearly (with out TAX) PPF – 50,000/- Yearly	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor					
	Vehicles (details of make, etc.)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details of weight and value)	50 gm gold Value- 2,25,000/- (Approx)	150 gm gold Value- 6,75,000/- 500 gm silver Value- 30,000/- (Approx)	-NIL-	-NIL-	-NIL-
(vii)	Other assets such as values of claims / interests		-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

yourd 10/02/2022

2094

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	House / Apartments, etc. -Location(s) -Survey/door number(s)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
	-Extent (Total measurement) -Current market value					
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31.01.2022
(a)	(i) Loans from Banks	SBI Personal loan (8,00,000/-)	7,72,473/-
	(ii) Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-

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	(b) dues to departments dealing with supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, if any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y 2020-21 Total Income tax - 51,592/- Pan - EPMPP1770P	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

C. <u>Personal Det</u>	<u>ail</u>			
GPF/CPF/PRAN No.	:-	110114960634		
Gender :-		M (M/F)		
Date of Birth	:-	1 9 0 4 1 9 9 4 (DD/MM/YYYY)		
Class/Group	:-	B (A/B/C)		
Cadre	:-	REPORTING, BIHAR VIDHAN SABHA, SECRETARIAT SERVICE		
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar		
		Secretariat Service etc.)		
Home District	:-	SONIPAT (HARYANA)		
I hereby decla	are that	the above details are true to the best of my knowledge and belief.		

Signature: Grand 2012 Name of Employee: PULKIT Designation: REPORTER Department: BIHAR VIDHAN SABHA, SERVICE

Note:

Place: PATNA

Date__10-02-2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

(0) 02/2022